

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB)No. 313/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company	SMTC Steel Power Ltd -Vs- A.K. Power Industries Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Agnir Sinha, adv. } for respondent.
2) Joy Das, adv. } 4/10/17.

Dr
adv.
4/10/17.

Hicky Chowdhary } Petitioners
Rohit Jalan

ORDER

Ld. Counsel for the both the parties made a joint request the case may be adjourned as chances of settlement is possible. Prayer is allowed.

List the matter on 07/11/2017.

sd

(Jinan K.R.)
Member (J)

sd/-

(Vijai Pratap Singh)
Member (J)